

MINUTES OF MEETING No.2/20 OF NORMS COMMITTEE -I (DES-I SECTION) HELD ON 24.04.2019

Meeting No. 2/20 of the Norms Committee (NC-I) for the licensing year 2019-2020 was held on 24.4.2019 under the Chairmanship of Sh. R.P. Goyal, Additional Director General of Foreign Trade to consider the applications under Duty Exemption / Remission Schemes (Chapter-4) of the applicable Foreign Trade Policy and the Handbook of Procedures. The following Members of the Committee were present in the meeting: -

Sl.No	Name of the representatives & their Designation	Department
1.	Shri K.V.T., Deputy DGFT	DGFT, Udyog Bhawan
2.	Shri K.K. Tiwari, DHI	Industrial Adviser
3.	Shri Sandeep Chauhan, DPIIT	D.O.
4.	Shri K.S.Sodhi, Asst. Director	MSME, Nirman Bhawan
5.	Shri V.C. Agarwal, consultant (Tech-III)	DGFT, Udyog Bhawan
6.	Shri Shaish Kumar, consultant (Tech-I)	DGFT, Udyog Bhawan
7.	Shri Pranav Upadhyay, Asst. Director (ISS)	DGFT, Udyog Bhawan

Note:

1. In certain cases the decision of the Norms Committee refers to the Recommendations / Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The scanned copies uploaded are to be accepted. The U.O NO/O.M No of the scanned copy is reflected in the minutes.

2. Wherever the Committee has fixed norms, the RAs should allow inputs as per wastage norms approved or as applied whichever is less.

3. All applications/representations/reply to the Deficiency letters etc. may be sent to NC-I at e-mail address- ncl.dgft@nic.in. All firms are also requested to mail/send their present valid email addresses so that correspondences can be made through email/ by Post.

4. Minutes of Meeting No. 15B/19 dated 20.03.2019 & No. 01/20 dated 03.04.2019 were circulated on 11.04.2019 and 18.04.2019 respectively, to all the members of the Committee and no comments thereon were received. Hence, the said minutes are considered as unanimously approved.

MEETING NUMBER : 2/80-ALC2/2019

MEETING DATE : 24.04.2019

The following cases were discussed in the meeting and decisions are stated below each case:

1	Case No.:1/7/80-ALC2/2017	Party Name: ALSTOM INDIA LIMITED,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00111/AM18/	RLA File :03/81/040/00208/AM14/	Lic.No/Date:0310751868 01.10.2013	Date:
	Decision: The Committee considered the case as per agenda and noted that DHI has recommended 5% wastage on net weight of export product. Committee also noted that since the import and export items are same, the party be asked to clarify and explain the manufacturing process involved. Case is deferred.			
2	Case No.:47/11/80-ALC2/2018	Party Name: Y-TEC INDIA PVT. LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00238/AM19/	RLA File :05/28/040/00029/AM15/	Lic.No/Date:0510387299 23.05.2014	Date:24.04.2019
	Decision: The Committee considered the case as per agenda. Based on the recommendation of representative of MSME, the Committee decided to ratify the norms as under – 1. Import items may be allowed on net to net basis as per GN-4 with accountability clause. RA concerned may take further necessary action as per the decision of NC.			
3	Case No.:78/6/83-ALC1/2015	Party Name: ECOCAT INDIA PVT.LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/83/050/00408/AM16/	RLA File :05/23/040/00078/AM16/	Lic.No/Date:0510394421 03.06.2015	Date:
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by MSME was sent to firm on 14.01.2019 and final reminder sent on 16.04.2019. The Committee decided to wait for reply from the firm. Cass is deferred.			
4	Case No.:1/16/80-ALC2/2015	Party Name: GARDNER AEROSPACE PRANITA PRIVATE LIMITED,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00286/AM16/	RLA File :07/24/040/00176/AM16/	Lic.No/Date:0710108718 11.09.2015	Date:

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by MSME was sent to firm on 15.01.2019 and final reminder sent on 18.04.2019. The Committee decided to wait for the reply from the firm.

Cass is deferred.

Case No.: 80/2/80-ALC2/2016	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File 5 :01/80/050/00083/AM17/	RLA File :07/24/040/00199/AM16/	Lic.No/Date:0710108867 12.10.2015	Date:24.04.2019

Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of representative of MSME (same is enclosed in the annexure).

RA concerned may take further necessary action as per the decision of NC.

Case No.: 81/2/80-ALC2/2016	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File 6 :01/80/050/00084/AM17/	RLA File :07/24/040/00252/AM16/	Lic.No/Date:0710109012 05.11.2015	Date:24.04.2019

Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of representative of MSME (same is enclosed in the annexure).

RA concerned may take further necessary action as per the decision of NC.

Case No.: 2/2/80-ALC2/2016	Party Name: OPTIMA WIRES PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
HQ File 7 :01/80/050/00005/AM17/	RLA File :34/24/040/00208/AM16/	Lic.No/Date:3410041684 19.11.2015	Date

Decision: The Committee considered the case as per the agenda and noted that the firm's e-mail dated 23.4.2019 has requested to provide the deficiency letter dated 15.01.2019 as issued by Norms Committee-1. The Committee decided to forward the same to firm.

Case is deferred.

Case No.: 61/15/80-ALC2/2018	Party Name: ANGIPLAST PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File 8 :01/80/050/00403/AM19/	RLA File :08/24/040/00282/AM16/	Lic.No/Date:0810136550 19.11.2015	Date:24.04.2019

Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of representative of Consultant (Tech-1) as under :

1. Import may be allowed with nil wastage and accountability clause, for the imported raw material meant for export.

RA concerned may take further necessary action as per the decision of NC.

Case No.:72/2/80-ALC2/2016	Party Name: NIKHTISH ENTERPRISES	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00075/AM17/	RLA File :31/83/040/00144/AM16/	Lic.No/Date:3110065873 15.01.2016	Date:24.04.2019
Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the recommendation of representative of MSME as under :			
1. Import items may be allowed at Sl. No. 1, 4 & 5 on net to net basis with accountability clause. 2. Import items may be allowed at Sl. No. 2, 3 & 6 on GN-4 with accountability clause.			
Technical characteristics & model of the item imported and that of exported should conform.			
RA concerned may take further necessary action as per the decision of NC.			

Case No.:62/11/80-ALC2/2018	Party Name: ENERTECH ENGINEERING PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
HQ File :01/80/050/00253/AM19/	RLA File :09/24/040/00522/AM16/	Lic.No/Date:0910063144 18.01.2016	Date:
Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by representative of Consultant (Tech-3) was sent to the firm on 06.03.2019. However, no reply has been received yet. It is decided to send final reminder to the firm to furnish the requisite information within 15 days failing which the case will be rejected.			
Case is deferred.			

Case No.:68/2/80-ALC2/2016	Party Name: MINDA SILCA ENGINEERING PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00071/AM17/	RLA File : 05/24/040/00541/AM16/	Lic.No/Date:0510397530 08.02.2016	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of representative of MSME as under:			
i. Per unit weight of export product is given below: 1. Per unit weight of export item at Sl. No. 1 is 8.4 grams. 2. Per unit weight of export item at Sl. No. 2 is 8.05 grams. 3. Per unit weight of export item at Sl. No. 3 is 9.10 grams. 4. Per unit weight of export item at Sl. No. 4 is 9.50 grams. 5. Per unit weight of export item at Sl. No. 5 is 9.60 grams.			

6. Per unit weight of export item at Sl. No. 6 is 9.43 grams.
7. Per unit weight of export item at Sl. No. 7 is 14.28 grams with 8.88 grams steel.
8. Per unit weight of export item at Sl. No. 8 is 10.96 gram with 6.96 gram steel.
9. Per unit weight of export item at Sl. No. 9 is 10.95 gram with 6.95 gram steel.
10. Per unit weight of export item at Sl. No. 10 is 10.50 gram with 4.38 gram steel.
11. Per unit weight of export item at Sl. No. 11 is 15.50 gram with 12.72 gram steel.
12. Per unit weight of export item at Sl. No. 12 is 16.40 gram with 10.62 gram steel.
13. Per unit weight of export item at Sl. No. 13 is 12.90 gram with 6.99 gram steel.
14. Per unit weight of export item at Sl. No. 14 is 7.10 gram with 5.00 gram steel.
15. Per unit weight of export item at Sl. No. 15 is 12 gram with 7.42 gram steel.
16. Per unit weight of export item at Sl. No.16 is 10.34 gram with 6.34 gram steel.
17. Per unit weight of export item at Sl. No. 17 is 14.20 gram with 7.22 gram steel.
18. Per unit weight of export item at Sl. No.18 is 11.20 gram with 6.20 gram steel.
19. Per unit weight of export item at Sl. No. 19 is 14 gram with 11.64 gram steel.
20. Per unit weight of export item at Sl. No. 20 is 10.5 gram with 8.83 gram steel.

ii.

ITCHS Code	Import Item	Recommended Quantity
72119090	STEEL STRIPS (11SMNPB30)	125795 Kg inclusive of 65% wastage after 1/3 rd recovery.

RA concerned may take further necessary action as per the decision of NC.

12	Case No.:5/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00347/AM19/	RLA File :09/24/040/00679/AM16/	Lic.No/Date:0910063260 12.02.2016	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from RA & firm and in this regard, letter was sent to RA & firm on 22.04.2019 & 24.04.2019 respectively. Case is deferred.			

13	Case No.:31/6/80-ALC2/2016	Party Name: GOLD MOHUR PROFILES LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00190/AM17/	RLA File :05/23/040/00480/AM16/	Lic.No/Date:0510397636 18.02.2016	Date:24.04.2019
	Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per the recommendation of MSME representative as under : Per unit weight of export item at Sl. No. 1 to 4 is 7, 8.1, 16 & 27.5 kgs respectively. 1. Import items at Sl. No. 1 to 6, 8 to 13, 15 to 20, 22 to 27 may be allowed as 1.10 kg /kg of export product			

2. Import items at Sl. No. 7, 14, 21 & 28 may be allowed on GN-4 with accountability clause.
RA concerned may take further necessary action as per the decision of NC.

14	Case No.:13/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY CO.PVT. LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00355/AM19/	RLA File :02/24/040/00200/AM16/	Lic.No/Date:0210206523 03.03.2016	Date:
Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from RA & firm. E-mail was sent to RA in this regard on 22.04.2019. Case is deferred.				

15	Case No.:388/15/80-ALC2/2018	Party Name: SARTORIUS STEDIM INDIA PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00730/AM19/	RLA File :07/24/040/00396/AM16/	Lic.No/Date:0710109468 03.03.2016	Date:
Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from RA & firm. E-mail was sent to RA in this regard on 22.04.2019. Case is deferred.				

16	Case No.:52/11/80-ALC2/2018	Party Name: PAHARPUR COOLING TOWERS LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00243/AM19/	RLA File :02/24/040/00095/AM17/	Lic.No/Date:0210206953 02.09.2016	Date:
Decision: The Committee considered the case as per the agenda and noted that I.D. note sent to DPIIT on 12.12.2018 and reminder I.D. note was sent on 22.04.2019. The Committee decided to wait for the reply from DPIIT. Case is deferred.				

17	Case No.:17/13/80-ALC2/2017	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00253/AM18/	RLA File :65/24/040/00004/AM18/	Lic.No/Date:6510000005 17.07.2017	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per the written recommendation of the representative of MSME as under:				

1. Per unit weight of export item is 256 gram as per information provided by the firm. Therefore, export item weight may be amended as 18432 Kg.
- 2.

ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import items
84099990	HY55 Semi- Finished Shroud Plates,(72000 Numbers)	73261990	Billets (12000 Numbers), 131mm diameter x 86.5mm long	Import may be allowed as 89532 kg inclusive of 385% wastage after affecting 20% recovery from machined part scrap plus 1/3 rd recovery from solid part scrap

RA concerned may take further necessary action as per the decision of NC.

18	Case No.:6/5/80-ALC2/2018	Party Name: DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00055/AM19/	RLA File :09/24/040/00391/AM18/	Lic.No/Date:0910065648 08.11.2017	Date:
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by MSME was sent to firm on 28.12.2018 and final reminder sent on 04.04.2019. The Committee decided to wait for reply from the firm. Case is deferred.			

19

Case No.: 48/8/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved	
HQ File :01/80/050/00171/AM19/	RLA File :65/24/040/00006/AM18/	Lic.No/Date:6510000010 15.11.2017	Date: 24.04.2019	
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of representative of MSME as under:				
1. Per unit weight of export item is 256 gram as per information provided by the firm. Therefore, total weight of export may be amended to 30720 Kg.				
2.				
ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import Items
84099990	HY55 Semi- Finished Shroud Plates,(120000 Numbers)	73261990	Billets (20000 Numbers), 131mm diameter x 86.5mm long	Import may be allowed as 149220 kg inclusive of 385% wastage after affecting 20% recovery from machined part scrap plus 1/3 rd recovery from solid part scrap
RA concerned may take further necessary action as per the decision of NC.				

20	Case No.:2/12/80-ALC2/2018	Party Name: SULZER PUMPS INDIA LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00275/AM19/	RLA File :03/95/040/00758/AM18/	Lic.No/Date:0310818728 25.01.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from RA & firm. A letter was sent to RA on 05.02.2019 & reminder letter sent on 05.04.2019. The Committee decided to wait for the reply from RA. Case is deferred.			

21	Case No.:12/5/80-ALC2/2018	Party Name: DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00061/AM19/	RLA File :09/24/040/00555/AM18/	Lic.No/Date:0910065942 31.01.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by MSME was sent to firm on 28.12.2018 and final reminder sent on 04.04.2019. The Committee decided to wait for reply from the firm. Case is deferred.			

22	Case No.:49/3/80-ALC2/2018	Party Name: WELLCARE OIL TOOLS PVT. LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Withdrawn
	HQ File :01/80/050/00049/AM19/	RLA File :05/24/040/00602/AM18/	Lic.No/Date:0510405873 14.03.2018	Date:
	Decision: The Committee considered the case as per agenda and noted that the case was already approved in Meeting No. : 1/80-ALC2/2019 dated 03.04.2019. The Committee decided to withdraw the case from the agenda. Case is withdrawn.			

23	Case No.:17/14/80-ALC2/2018	Party Name: PETERS SURGICAL INDIA PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00333/AM19/	RLA File :05/24/040/00554/AM18/	Lic.No/Date:0510405999 27.03.2018	Date: 24.04.2019
	Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of the representative of Consultant (Tech-1) as under : 1. Import items at Sl. No. 1, 7 & 13 of relevant diameter may be allowed with net+1% wastage. 2. Import items at sl. No. 6, 12 & 18 of relevant length may be allowed on net to net basis with accountability clause. 3. Rest of import items may be allowed as per packing policy.			

RA concerned may take further necessary action as per the decision of NC.

24	Case No.:18/5/80-ALC2/2018	Party Name: DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00067/AM19/	RLA File :04/24/040/00014/AM19/	Lic.No/Date:0410164245 25.04.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by DHI was sent to firm on 28.12.2018 and final reminder sent on 05.04.2019. The Committee decided to wait for the reply from the firm. Cass is deferred.				

25	Case No.:19/5/80-ALC2/2018	Party Name: DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00068/AM19/	RLA File :04/24/040/00013/AM19/	Lic.No/Date:0410164244 25.04.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that firm's reply sent to DHI on 16.04.2019. The Committee decided to wait for reply from DHI. Cass is deferred.				

26	Case No.:24/12/80-ALC2/2018	Party Name: ISGEC HITACHI ZOSEN LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00297/AM19/	RLA File :05/23/040/00032/AM19/	Lic.No/Date:0510406233 26.04.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that firm's application was sent to DPIIT on 15.02.2019 and an additional information letter was sent on 22.04.2019. The Committee decided to wait for the reply from DPIIT. Case is deferred.				

27	Case No.:48/5/80-ALC2/2018	Party Name: BIRLA FURUKAWA FIBRE OPTICS PRIVATE LIMITED,	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00097/AM19/	RLA File :17/24/040/00005/AM19/	Lic.No/Date:1710006701 09.05.2018	Date
Decision: The Committee considered the case as per the agenda and noted that Firm's reply was sent to MEITY on 22.11.2018 and subsequent reminders dated 07.02.2019 and 08.04.2019. The Committee decided wait for the reply from MEITY.				

Case is deferred.

28	Case No.:54/5/80-ALC2/2018	Party Name: ISGEC HITACHI ZOSEN LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00103/AM19/	RLA File :05/23/040/00050/AM19/	Lic.No/Date:0510406454 14.05.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that Firm's reply was sent to DPIIT on 22.04.2019. The Committee decided wait for the reply from DPIIT.				
Case is deferred.				

29	Case No.:64/5/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00113/AM19/	RLA File :05/24/040/00080/AM19/	Lic.No/Date:0510406462 15.05.2018	Date: 24.04.2019
Decision: The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on 01.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case.				
Case is rejected.				

30	Case No.:56/5/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00105/AM19/	RLA File :05/24/040/00091/AM19/	Lic.No/Date:0510406536 21.05.2018	Date: 24.04.2019
Decision: The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on 05.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case.				
Case is rejected.				

31	Case No.:63/5/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00112/AM19/	RLA File :05/24/040/00096/AM19/	Lic.No/Date:0510406550 22.05.2018	Date: 24.04.2019
Decision: The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on 05.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case.				
Case is rejected.				

32	Case No.: 60/5/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00109/AM19/	RLA File :05/24/040/00111/AM19/	Lic.No/Date:0510406587 24.05.2018	Date: 24.04.2019
	Decision: The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on 05.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case. Case is rejected.			

33	Case No.: 58/5/80-ALC2/2018	Party Name: MASU BRAKE PADS PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00107/AM19/	RLA File :05/24/040/00095/AM19/	Lic.No/Date:0510406606 25.05.2018	Date:24.04.2019
	Decision: : The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of the representative of Consultant (Tech-1) as under : 1. Import item at Sl. No 1 may be amended as H.R. Non alloy Steel Back Plate. 2. Import item at Sl. No 4 may be amended as P.F. Resin. 3. Import item at Sl. No 1 may be allowed with 2% wastage with accountability clause. 4. Rest of the import items may be allowed as 1.10 kg/kg content in export product. RA concerned may take further necessary action as per the decision of NC.			

34	Case No.: 10/8/80-ALC2/2018	Party Name: JAI INDUSTRIES INDIA	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00133/AM19/	RLA File :05/23/040/00090/AM19/	Lic.No/Date:0510406641 28.05.2018	Date:24.04.2019
	Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per the recommendation of MSME representative as under : 1. Per unit weight of export product is 2.3 kg. 2. Relevant items of import may be allowed as 191673 kg inclusive of 42% wastage after 1/3rd recovery. RA concerned may take further necessary action as per the decision of NC.			

35	Case No.: 23/8/80-ALC2/2018	Party Name: GE POWER INDIA LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00146/AM19/	RLA File :03/94/040/00164/AM19/	Lic.No/Date:0310821275 28.05.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter was			

sent to firm on 28.12.2018 and the final reminder was sent on 04.04.2019. The Committee decided to wait for the firm's reply.

Case is deferred.

36	Case No.:24/8/80-ALC2/2018	Party Name: GE POWER INDIA LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00147/AM19/	RLA File :03/94/040/00159/AM19/	Lic.No/Date:0310821296 29.05.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter was sent to firm on 04.01.2019 and the final reminder was sent on 04.04.2019. The Committee decided to wait for the firm's reply. Case is deferred.			

37	Case No.:1/8/80-ALC2/2018	Party Name: CORNING TECHNOLOGIES INDIA PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00124/AM19/	RLA File :05/23/040/00089/AM19/	Lic.No/Date:0510406690 30.05.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that firm's reply was sent to MEITY on 02.01.2019 and subsequent reminder was sent on 08.04.2019. The Committee decided to wait for the comments from MEITY. Case is deferred.			

38	Case No.:5/10/80-ALC2/2018	Party Name: DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00191/AM19/	RLA File :04/24/040/00044/AM19/	Lic.No/Date:0410164376 31.05.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that the firm's reply was sent to DHI on 16.04.2019. The Committee decided to wait for the comments from DHI. Case is deferred.			

39	Case No.:29/8/80-ALC2/2018	Party Name: SAIRA ASIA INTERIORS PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00152/AM19/	RLA File :34/21/040/00102/AM19/	Lic.No/Date:3410044210 07.06.2018	Date:
	Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish the following information as per the advice of representative of MSME:			

1. CAD/CAM drawing of the products.

Case is deferred.

40	Case No.: 49/8/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00172/AM19/	RLA File :65/24/040/00002/AM19/	Lic.No/Date:6510000016 12.06.2018	Date:
	Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per the advice of the representative of MSME: To clarify, why in firm's reply the diameter of import item is mentioned as 117 mm while in license the diameter is given as 131 mm. Case is deferred.			

41

Case No.:50/8/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved	
HQ File :01/80/050/00173/AM19/	RLA File :65/24/040/00001/AM19/	Lic.No/Date:6510000015 12.06.2018	Date: 24.04.2019	
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of representative of MSME as under:				
ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import Items
84099990	HY 40 Semi-Finished Shroud Plates (126000 Numbers)	73261990	Billets (18000 Numbers) ,117mm diameter x 86.5mm long	Import may be allowed for 106776Kgs inclusive of 311% wastage after affecting 20% recovery from machined scrap plus 1/3 rd recovery from solid scrap.
RA concerned may take further necessary action as per the decision of NC.				

42	Case No.: 2/10/80-ALC2/2018	Party Name: CESARE BONETTI INTERNATIONAL PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00188/AM19/	RLA File :31/83/040/00029/AM19/	Lic.No/Date:3110067078 12.06.2018	Date:24.04.2019
	Decision: The Committee considered the case as per the agenda. Based on the recommendation of			

MSME, the Committee decided to ratify the norms as under:

1. Import items may be allowed as GN-4 with accountability clause.

RA concerned may take further necessary action as per the decision of NC.

43	Case No.:4/8/80-ALC2/2018	Party Name: CHIRAG UDYOG	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00127/AM19/	RLA File :05/23/040/00141/AM19/	Lic.No/Date:0510406909 19.06.2018	Date:
	Decision: The Committee considered the case as per agenda and noted that the case was earlier referred to DPIIT. DPIIT vide their e-mail dt. 22.04.2019 has stated that M/o MSME may be consulted in this matter. The Committee decided to forward the application to MSME. Case is deferred.			

44	Case No.:38/8/80-ALC2/2018	Party Name: AYYAPPA CNC PVT.LTD,	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00161/AM19/	RLA File :07/24/040/00070/AM19/	Lic.No/Date:0710113468 21.06.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that the firm's reply was sent to MSME on 08.04.2019. However, no comments have been received yet. Hence, the Committee decided to wait for the comments from MSME. Case is deferred.			

45	Case No.:3/8/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00126/AM19/	RLA File :05/24/040/00172/AM19/	Lic.No/Date:0510407035 02.07.2018	Date:24.04.2019
	Decision: The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on 05.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case. Case is rejected.			

46	Case No.:14/8/80-ALC2/2018	Party Name: BHARAT EXPORTS	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00137/AM19/	RLA File :05/23/040/00161/AM19/	Lic.No/Date:0510407065 04.07.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as			

raised by MSME was sent to the firm on 28.12.2018 and the final reminder was sent on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply.

Case is deferred.

47	Case No.: 15/8/80-ALC2/2018	Party Name: SEBROS INDUSTRIES PVT. LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00138/AM19/	RLA File :05/24/040/00185/AM19/	Lic.No/Date:0510407110 06.07.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by MSME was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.			

48	Case No.: 16/8/80-ALC2/2018	Party Name: SMC PNEUMATICS (INDIA) PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00139/AM19/	RLA File :05/24/040/00207/AM19/	Lic.No/Date:0510407130 09.07.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that the firm's reply was sent to DPIIT on 15.02.2019. However, no comments have been received yet. Hence, the Committee decided to wait for the comments from DPIIT. Case is deferred.			

49	Case No.: 20/8/80-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00143/AM19/	RLA File :03/94/040/00199/AM19/	Lic.No/Date:0310822226 11.07.2018	Date: 24.04.2019
	Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written comments given by MEITY vide their U. O. No.: 17(38)/2018-IPHW dated 01.02.2019. (Copy enclosed) RA concerned may take further necessary action as per the decision of NC.			

50	Case No.: 13/8/80-ALC2/2018	Party Name: S AND P ENTERPRISES	Meet No/Date:2/80-ALC2/2019 24.04.2019	Rejected
	HQ File :01/80/050/00136/AM19/	RLA File :04/24/040/00088/AM19/	Lic.No/Date:0410164514 20.07.2018	Date:
	Decision: : The committee considered the case as per agenda and noted that deficiency letter as raised by MSME was sent to the firm on 12.11.2018 and final reminder in this regard was sent on			

01.02.2019. However no reply has been received yet. Hence, the committee decided to reject the case.

Case is rejected.

51	Case No.:46/8/80-ALC2/2018	Party Name: SHAKTI PUMPS (INDIA) LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00169/AM19/	RLA File :11/24/040/00012/AM19/	Lic.No/Date:1110028358 20.07.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that the firm's reply was received on 23.04.2019 and decided to forward the same to DPIIT for examination of the case.				
Case is deferred.				

52	Case No.:26/8/80-ALC2/2018	Party Name: STERLITE TECHNOLOGIES LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00149/AM19/	RLA File :03/95/040/00348/AM19/	Lic.No/Date:0310822557 24.07.2018	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written comments given by MEITY vide their U. O. No.: 17(26)/2018-IPHW dated 22.04.2019. (Copy enclosed)				
RA concerned may take further necessary action as per the decision of NC.				

53	Case No.:4/10/80-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	4.07A case for test check.
	HQ File :01/80/050/00190/AM19/	RLA File :04/24/040/00061/AM19/	Lic.No/Date:0410164525 24.07.2018	Date:
Decision: The Committee considered the case as per the agenda and decided to ask for the details /copy of application from the concerned RA and firm.				
Case is deferred.				

54	Case No.:27/12/80-ALC2/2018	Party Name: STERLITE TECHNOLOGIES LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00300/AM19/	RLA File :03/95/040/00625/AM19/	Lic.No/Date:0310823985 25.09.2018	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written comments given by MeitY vide their U. O. No.: 17(1)/2019-IPHW dated 22.03.2019. (Copy enclosed)				
RA concerned may take further necessary action as per the decision of NC.				

55	Case No.:9/14/80-ALC2/2018	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00325/AM19/	RLA File :02/24/040/00099/AM19/	Lic.No/Date:0210208725 04.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by the representative of Consultant (Tech-1) was sent to the firm on 04.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.			

56	Case No.:3/12/80-ALC2/2018	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00276/AM19/	RLA File :03/94/040/00599/AM19/	Lic.No/Date:0310824314 09.10.2018	Date:
	Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per written recommendation of representative of MSME: 1. Manufacturing flow chart and wastage details for export items at Sl. No. 5, 6, 7 & 8, as under: (i) Pull stud, (ii) Wrenches, (iii) Parts & accessories of tool holder & work holder (iv) Auto /precision parts. Case is deferred.			

57	Case No.:4/12/80-ALC2/2018	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00277/AM19/	RLA File :03/94/040/00600/AM19/	Lic.No/Date:0310824317 09.10.2018	Date:
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish following information as per the written recommendation of the representative of MSME: 1. Manufacturing flow chart and wastage details for export items at Sl. No. 5, 6, 7 & 8, as under: (i) Pull stud, (ii) Wrenches, (iii) Parts & accessories of tool holder & work holder (iv) Auto /precision parts. Case is deferred.			

58	Case No.:16/14/80-ALC2/2018	Party Name: ALLROUND (INDIA) VEGETABLE PROCESSING MACHINES PRI	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00332/AM19/	RLA File :33/24/040/00009/AM19/	Lic.No/Date:3310030484 09.10.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by MSME was sent to the firm on 10.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.				

59	Case No.:5/12/80-ALC2/2018	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00278/AM19/	RLA File :03/94/040/00598/AM19/	Lic.No/Date:0310824375 11.10.2018	Date:
Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per written recommendation of the representative of MSME: 1. Manufacturing flow chart and wastage details for export items at Sl. No. 5, 6, 7 & 8, as under: (i) Pull stud, (ii) Wrenches, (iii) Parts & accessories of tool holder & work holder (iv) Auto /precision parts. Case is deferred.				

60	Case No.:12/12/80-ALC2/2018	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00285/AM19/	RLA File :03/94/040/00597/AM19/	Lic.No/Date:0310824374 11.10.2018	Date:
Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per written recommendation of the representative of MSME: 1. Manufacturing flow chart and wastage details for export items at Sl. No. 5, 6, 7 & 8, as under: (i) Pull stud, (ii) Wrenches, (iii) Parts & accessories of tool holder & work holder (iv) Auto /precision parts. Case is deferred.				

61	Case No.:22/12/80-ALC2/2018	Party Name: CPS OIL & GAS EQUIPMENTS PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00295/AM19/	RLA File :03/94/040/00630/AM19/	Lic.No/Date:0310824383 11.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from concerned RA & the firm. A letter was sent to concerned RA on 04.04.2019. However, no information has been received so far. Hence, the Committee decided to remind the concerned RA and the firm in this regard. Case is deferred.			

62	Case No.:1/12/80-ALC2/2018	Party Name: JAICO ENTERPRISE LLP	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00274/AM19/	RLA File :03/94/040/00612/AM19/	Lic.No/Date:0310824420 12.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from concerned RA & the firm. A letter was sent to concerned RA on 05.04.2019. However, no information has been received so far. Hence, the Committee decided to remind the concerned RA and the firm in this regard. Case is deferred.			

63	Case No.: 34/12/80-ALC2/2018	Party Name: AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date: 2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00307/AM19/	RLA File :31/83/040/00111/AM19/	Lic.No/Date:3110067200 15.10.2018	Date: 24.04.2019
	Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written comments given by the representative of DHI (same is enclosed in the annexure). RA concerned may take further necessary action as per the decision of NC.			

64	Case No.:23/12/80-ALC2/2018	Party Name: GENERAL INSTRUMENTS CONSORTIUM SOLE PROP.KULKARNI	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00296/AM19/	RLA File :03/94/040/00640/AM19/	Lic.No/Date:0310824478 16.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from the concerned RA & the firm. A letter was sent to concerned RA on 05.04.2019. However, no information has been received so far. Hence, the Committee decided to remind the concerned RA in this regard. Case is deferred.			

65	Case No.:13/12/80-ALC2/2018	Party Name: NIDEC INDIA PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00286/AM19/	RLA File :05/24/040/00408/AM19/	Lic.No/Date:0510408160 22.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that the deficiency letter as raised by DPIIT was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.			

66	Case No.:6/12/80-ALC2/2018	Party Name: GALA PRECISION TECHNOLOGY PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00279/AM19/	RLA File :03/94/040/00660/AM19/	Lic.No/Date:0310824676 25.10.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by the representative of Consultant (Tech-3) was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.			

67	Case No.:36/12/80-ALC2/2018	Party Name: SAIRA ASIA INTERIORS PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00309/AM19/	RLA File :34/24/040/00263/AM19/	Lic.No/Date:3410044655 29.10.2018	Date:
	Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per the advice of representative of MSME: 1. CAD/CAM drawing of the products. Case is deferred.			

Case No. 5/14/80-ALC2/2018

Case No.: 5/14/80-ALC2/2018	Party Name: KEY - TECH ENGINEERING CO.	Meet No/Date: 2/80-ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00321/AM19/	RLA File :03/94/040/00692/AM19/	Lic.No/Date:0310824791 30.10.2018	Date: 24.04.2019

68

Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of representative of MSME as under:

Sl. No.	ITCHS Code	Import Item	Recommended Norms for Import Items
1	72192190	Plate, Hot Rolled, Solution Annealed	2267 Kg inclusive of 26%

		Size 6000x2050x6) THK MOC : SA240 UNS S31050 (BOH A405)	wastage after 1/3 rd recovery
2	72221119	Round Bar Dia 36 mm	60 Kg taking cue from C-738 & C-888
3	72221119	Round Bar Dia 36 mm	As per C-738
4	72221119	Round Bar Dia 36 mm	
5	72221119	Round Bar Dia 36 mm	As per C-1064

RA concerned may take further necessary action as per the decision of NC.

Case No.: 17/12/80-ALC2/2018	Party Name: DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00290/AM19/	RLA File :04/24/040/00164/AM19/	Lic.No/Date:0410164844 02.11.2018	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per the written comments given by DHI vide their U. O. No.: DES-1/DASI/HTCA-1-2019-HEI dated 11.02.2019 as under: - Quantity of import items at Sl. No. 1, 3 to 7, 9 to 13, 15 to 19, 21 to 25, 27 to 31, 33 to 37 and 39 to 43 is allowed on net to net basis under GN-4 with accountability clause. - Quantity of import items at Sl. No. 2, 8, 14, 20, 26, 32, 38 and 44 is allowed as per percentage wastage as per item 1 of C-1891.			
RA concerned may take further necessary action as per the decision of NC.			

70

Case No.: 1/14/80-ALC2/2018	Party Name: AUTO COMP INDIA PVT. LTD	Meet No/Date: 2/80-ALC2/2019 24.04.2019	Approved	
HQ File :01/80/050/00317/AM19/	RLA File :31/83/040/00121/AM19/	Lic.No/Date: 3110067225 02.11.2018	Date: 24.04.2019	
Decision: The Committee considered the case as per the agenda and decided to ratify the norms on repeat basis as approved for AA No. 3110067175 dated 12.09.2018 as per the written recommendation of DHI vide their U. O. No.: DES-1/DASI/RDCA-2-2019-HEI dated 28.02.2019 as under:				
ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import Items
84836090	Hub-Impeller / Coupling (Made from Carbon Steel Seamless Tube) Carbon Content up to 0.60	73043939	Alloy/Non Alloy Steel Seamless Tube (Carbon Content up to 0.60) Carbon Content up to 0.60	10% wastage allowed
RA concerned may take further necessary action as per the decision of NC.				

71	Case No.: 9/12/80-ALC2/2018	Party Name: BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00282/AM19/	RLA File : 03/94/040/00675/AM19/	Lic.No/Date:0310824925 06.11.2018	Date:
Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per written comments given by DHI vide their U. O. No.: DES-1/BIPL/RTAx-1-2019-HEI dated 08.02.2019 as under: 1. Details of process wastage with justification. Case is deferred.				

72	Case No.: 20/12/80-ALC2/2018	Party Name: MINDA SILCA ENGINEERING PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00293/AM19/	RLA File :05/24/040/00433/AM19/	Lic.No/Date:0510408370 12.11.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by MSME was sent to firm on 01.02.2019 and final reminder sent on 04.04.2019. The Committee decided to wait for reply from the firm. Case is deferred.				

73	Case No.: 4/14/80-ALC2/2018	Party Name: CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00320/AM19/	RLA File :03/94/040/00696/AM19/	Lic.No/Date:0310824951 12.11.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by representative of Consultant (Tech-1) was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply. Case is deferred.				

74	Case No.: 29/12/80-ALC2/2018	Party Name: ALLEVAR D IAI SUSPENSIONS PRIVATE LIMITED	Meet No/Date: 2/80-ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00302/AM19/	RLA File :31/83/040/00125/AM19/	Lic.No/Date:3110067234 15.11.2018	Date: 24.04.2019
Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI for review on 08.04.2019. The matter was deliberated in the meeting and the Committee decided to ratify the norms on net to net basis with accountability clause . RA concerned may take further necessary action as per the decision of NC.				

Case No.: 8/12/80-ALC2/2018	Party Name: MUDHRA FINE BLANC PRIVATE LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00281/AM19/	RLA File :04/24/040/00165/AM19/	Lic.No/Date:0410164884 16.11.2018	Date: 24.04.2019

Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of representative of MSME as under:

1. Per unit weight of export product is 102 gram.
- 2.

ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import
87089900	CAM-000-1280 GEAR WHEEL LOCK LIFT LH CAM-000-1527 GEAR WHEEL LOCK LIFT RH FINE BLANC COMPONENT USED FOR MAKING SEAT RECLINERS	72269230	ITLA BONAITI SPECIFICATION: EN 10132-3 MATERIAL CODE: 25CRMO4KE147*5	7480 Kg inclusive of 63% wastage after 1/3 rd recovery

RA concerned may take further necessary action as per the decision of NC.

76	Case No.:13/14/80- ALC2/2018	Party Name: CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00329/AM19/	RLA File :03/94/040/00722/AM19/	Lic.No/Date:0310825109 19.11.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by the representative of Consultant (Tech-1) was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply.			
Case is deferred.				

77	Case No.:35/12/80- ALC2/2018	Party Name: AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Approved
	HQ File :01/80/050/00308/AM19/	RLA File :31/83/040/00132/AM19/	Lic.No/Date:3110067246 27.11.2018	Date: 24.04.2019
	Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written comments given by DHI (same is enclosed in the annexure).			
RA concerned may take further necessary action as per the decision of NC.				

Case No.:15/14/80-ALC2/2018	Party Name: NEW FIELD INDUSTRIAL EQUIPMENT PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00331/AM19/	RLA File :34/24/040/00271/AM19/	Lic.No/Date:3410044725 28.11.2018	Date: 24.04.2019

Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per written recommendation of the representative of MSME as under:

ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended Norms for Import
84042000	SURFACE CONDENSOR. MODEL NO.K044784-P (NET WEIGHT 68000 KGS)	72192112	Stainless Steel Plate. Size 2000mm x 6000mm x 40mm Thickness. SA 240 GR 321/1.451 + AT+3.1 Certification	6852 Kg inclusive of 28% wastage after 1/3 rd recovery

RA concerned may take further necessary action as per the decision of NC.

Case No.:10/12/80-ALC2/2018	Party Name: MUDHRA FINE BLANC PRIVATE LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
HQ File :01/80/050/00283/AM19/	RLA File :04/24/040/00190/AM19/	Lic.No/Date:0410164931 29.11.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that the firm's reply was received on 23.04.2019 and decided to forward the same to DHI for examination of the case.			
Case is deferred.			

Case No.:21/12/80-ALC2/2018	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
HQ File :01/80/050/00294/AM19/	RLA File :05/24/040/00488/AM19/	Lic.No/Date:0510408730 30.11.2018	Date:
Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by DPIIT was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply.			
Case is deferred.			

Case No.:26/14/80-ALC2/2018	Party Name: PETERS SURGICAL INDIA PVT. LTD.	Meet No/Date:2/80-ALC2/2019 24.04.2019	Approved
HQ File :01/80/050/00342/AM19/	RLA File :05/24/040/00459/AM19/	Lic.No/Date:0510408751 04.12.2018	Date: 24.04.2019

Decision: The Committee considered the case as per the agenda and decided to ratify the norms as per the written comments given by the representative of Consultant (Tech-1) as under:

1. Import items at Sl. No. 1, 7, 13, 19, 25, 31, 37 and 43 of relevant diameter is allowed with net + 1% wastage.
2. Import items at Sl. No. 6, 12, 18, 24, 30, 36, 42 and 48 of relevant length is allowed on net to net basis.
3. Rest of the import items may be allowed as per packing policy.

RA concerned may take further necessary action as per the decision of NC.

82	Case No.: 6/14/80-ALC2/2018 HQ File :01/80/050/00322/AM19/	Party Name: WEIR INDIA PRIVATE LIMITED RLA File :03/95/040/00932/AM19/	Meet No/Date: 2/80-ALC2/2019 24.04.2019 Lic.No/Date: 0310825488 06.12.2018	Deferred Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of application was not received from concerned RA & the firm. A letter was sent to concerned RA on 05.04.2019. However, no information has been received so far. Hence, the Committee decided to remind the concerned RA and the firm in this regard. Case is deferred.			

83	Case No.: 2/14/80-ALC2/2018 HQ File :01/80/050/00318/AM19/	Party Name: APAR INDUSTRIES LIMITED RLA File :03/94/040/00718/AM19/	Meet No/Date: 2/80-ALC2/2019 24.04.2019 Lic.No/Date: 0310825511 07.12.2018	Deferred Date:
	Decision: The Committee considered the case as per agenda and decided to ask from the firm to furnish following information as per written comments given by MEITY vide their letter No.: 17(5)/2019-IPHW dated 27.03.2019 as under: 1. Details of export product i.e. design, drawing, calculations, export quantity etc. 2. Quantity of import items required for manufacturing one unit of export product. 3. Wastage claimed in manufacturing process. 4. Justification of wastage. Case is deferred.			

84	Case No.: 30/12/80-ALC2/2018 HQ File :01/80/050/00303/AM19/	Party Name: CML BIOTECH PRIVATE LIMITED, RLA File :10/24/040/00045/AM19/	Meet No/Date: 2/80-ALC2/2019 24.04.2019 Lic.No/Date: 1010060084 12.12.2018	Deferred Date:
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written comments given by the representative of Consultant (Tech-1),			

as under:

1. Details of import items at Sl. No. 9 & 10 with catalogue and justification for 5% wastage.

Case is deferred.

85	Case No.:19/14/80-ALC2/2018	Party Name: ALASKA MULTI POLYMERS PVT.LTD.	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00335/AM19/	RLA File :05/23/040/00392/AM19/	Lic.No/Date:0510408928 17.12.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by the representative of Consultant (Tech-1), was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply.			
Case is deferred.				

86	Case No.:20/14/80-ALC2/2018	Party Name: ULTRA ENGINEERS	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00336/AM19/	RLA File :31/83/040/00150/AM19/	Lic.No/Date:3110067260 19.12.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter as raised by DHI was sent to firm on 08.04.2019. However, no reply has been received yet. The Committee decided to wait for the firm's reply.			
Case is deferred.				

87	Case No.:8/14/80-ALC2/2018	Party Name: SENIOR INDIA PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00324/AM19/	RLA File :05/24/040/00435/AM19/	Lic.No/Date:0510409022 20.12.2018	Date:
	Decision: The Committee considered the case as per the agenda and noted that deficiency letter as raised by DPIIT, was sent to the firm on 05.04.2019. However, no reply has been received yet. Hence, the Committee decided to wait for the firm's reply.			
Case is deferred.				

88	Case No.:7/14/80-ALC2/2018	Party Name: ROTZLER SERVICES PRIVATE LIMITED	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00323/AM19/	RLA File :07/24/040/00236/AM19/	Lic.No/Date:0710114403 16.01.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that hard copy of			

application was not received from concerned RA & the firm. A letter was sent to concerned RA on 05.04.2019. However, no information has been received so far. Hence, the Committee decided to remind the concerned RA and the firm in this regard.

Case is deferred.

89	Case No.: 7/2/80-ALC2/2019	Party Name: AYYAPPA CNC PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00800/AM19/	RLA File :07/24/040/00299/AM19/	Lic.No/Date:0710114686 20.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

90	Case No.: 8/2/80-ALC2/2019	Party Name: WEIR INDIA PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00801/AM19/	RLA File :03/95/040/01351/AM19/	Lic.No/Date:0310827856 22.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

91	Case No.: 9/2/80-ALC2/2019	Party Name: MANN AND HUMMEL FILTER PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00802/AM19/	RLA File :07/24/040/00302/AM19/	Lic.No/Date:0710114707 26.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

92	Case No.: 10/2/80-ALC2/2019	Party Name: CHIRAG UDYOG	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00803/AM19/	RLA File :05/23/040/00579/AM19/	Lic.No/Date:0510410054 27.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the			

application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application.

Case is deferred.

93	Case No.:11/2/80-ALC2/2019	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00804/AM19/	RLA File :05/24/040/00747/AM19/	Lic.No/Date:0510410065 27.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

94	Case No.:12/2/80-ALC2/2019	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00805/AM19/	RLA File :05/24/040/00738/AM19/	Lic.No/Date:0510410085 28.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

95	Case No.:13/2/80-ALC2/2019	Party Name: BGR ENERGY SYSTEMS LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00806/AM19/	RLA File :04/24/040/00258/AM19/	Lic.No/Date:0410165363 28.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

96	Case No.:14/2/80-ALC2/2019	Party Name: ALLEVARD IAI SUSPENSIONS PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00807/AM19/	RLA File :31/83/040/00192/AM19/	Lic.No/Date:3110067353 28.03.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that copy of application was sent to DHI on 16.04.2019. However, no comments have been received yet. Hence, the			

Committee decided to wait for the comments from DHI.

Case is deferred.

97	Case No.: 3/2/80-ALC2/2019	Party Name: AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00003/AM20/	RLA File :31/83/040/00298/AM19/	Lic.No/Date:3110067366 02.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

98	Case No.: 6/2/80-ALC2/2019	Party Name: KELVION INDIA PVT LTD	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00006/AM20/	RLA File :03/94/040/01130/AM19/	Lic.No/Date:0310828077 02.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

99	Case No.: 5/2/80-ALC2/2019	Party Name: VIPRA CLOSURES PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00005/AM20/	RLA File :03/95/040/01384/AM19/	Lic.No/Date:0310828134 03.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application. Case is deferred.			

100	Case No.: 4/2/80-ALC2/2019	Party Name: ROTHE ERDE INDIA PRIVATE LIMITED	Meet No/Date:2/80-ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00004/AM20/	RLA File :31/83/040/00003/AM20/	Lic.No/Date:3110067369 04.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application.			

Case is deferred.

101	Case No.:1/2/80-ALC2/2019	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00001/AM20/	RLA File :05/24/040/00005/AM20/	Lic.No/Date:0510410158 05.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application.			
	Case is deferred.			

102	Case No.:2/2/80-ALC2/2019	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:2/80- ALC2/2019 24.04.2019	Deferred
	HQ File :01/80/050/00002/AM20/	RLA File :05/24/040/00006/AM20/	Lic.No/Date:0510410159 05.04.2019	Date:
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request the concerned RA and the firm for furnishing the hard copy of application.			
	Case is deferred.			

5
24/04/19

5

Adv Lic No. 0710108867

Import Sno	Import Raw Materials / Components	Import allowed
1	Al Plate-1"(25.4mm) THK AMS4050 (7050-T7451)	3654.00
2	Al Plate-2.25"(57.2mm) THK AMS4050 (7050-T7451)	14383.00
3	Al Plate2.5"(63.5mm)TK BMS 7-323(7050-T7451)	3187.00
4	Al Plate2.75"(69.85mm)TK AMS4050(7050-T7451)	2093.00
5	Al Plate 3"(76.2mm)TK BMS 7-323(7050-T7451)	8129.00
6	Al Plate 2.5"(63.5mm)THK AMS4050(7050-T7451)	2330.00
7	Al Plate 1.75"(44.45MM) TK 7050-T7451(AMS 4050)	1049.00
8	Al Plate 2"(50.8mm)TK 7050-T7451(AMS 4050)	977.00
9	AL PLT 121mm THK 7050-T7451(BMS7-323)	31297.00
10	Al Plate-0.25"(6.35mm)TK 7075-T7351 BARE AMS-QQ-A-250/12	8.00
11	ALSHT-0.04"-(1.016MM) AMS-QQ-A-250/12 7075-T6	5.00
12	AL SHT-0.025"(0.635mm)TK CLAD 7075-T6 (AMS-QQ-A-250/13)	130.00
13	AL SHT-0.032"(0.81MM)THK AMS-QQ-A-250/12 7075-T6 BARE	100.00
14	AL SHT-0.032" (0.81MM)Thk CLAD 7075-T6(AMS-QQ-A-250/13)	45.00

1

5
24/04/2019

15	Al Sheet-0.04"(1.016MM) AMS-QQ-A-250/13 7075-T6 CLAD	55.00
16	AL SHT-0.1"(2.54mm)Tk 7075-T76 (AMS-QQ-A-250/25) CLAD SHT	70.00
17	Al-7075-O-1.016 mm BARÉ, AMS-QQ-A-250/12	48.00
18	AL SHT-.05" (1.27MM)Thk CLAD, 7075-T6(AMS-QQ-A-250/13)	133.00
19	Al-7075-O-1.016 mm CLAD, AMS-QQ-A-250/13	15.00
20	AL SHT-0.032"(0.81mm)THK, CLAD SHT 2024-T3	25.00
21	AL SHT-0.05"(1.27mm)Tk, AMS-QQ-A-250/5 2024-T3 CLAD	5.00
22	Al-2024-T0-1.016 mm CLAD, AMS-QQ-A-250/5	25.00
23	Al-2024-T0-0.8128 mm CLAD, AMS-QQ-A-250/5	430.00
24	T=1/2HD 0.032"(0.81mm)tk S.S SHEET-AMS 5518-G=301	6.00
25	0.025" (0.635mm) Thk, S.S SHEET-AMS 5516-G=302	6.00
26	Al-2024-O-0.05"(1.27mm), CLAD AMS-QQ-A-250/5	250.00
27	Al sheet 7075 T76 Clad, (AMS4316)0.8128 MM Thick	347.00
28	AL SHT-0.16"(3.96MM)(4.064mm)TK, CLAD 7075-T6(AMS-QQ-A-250/13)	188.00
29	AL SHT 0.125"(3.175)TK, BARE 7075-T6(AMS-QQ-Q-250/12)	25.00
30	ALCOA 49225/TIERNAY 60-4675, 7075-T6511, AMS-QQ-A-200/11	30.00
31	AND10133-1401, 7075-T6511, AMS-QQ-A-200/11	21.00
32	AND10134-1003, 7075-T6511, AMS-QQ-A-200/11	64.00

5
24/04/2019

33	AND10134-2003, 7075-T6511, AMS-QQ-A-200/11	33.00
34	AND10136-2001, 7075-T73511, AMS-QQ-A-200/11	54.00
35	AND10136-2006, 7075-T6511, AMS-QQ-A-200/11	57.00
36	AND10137-1005, 2024-T4, AMS-QQ-A-200/3	61.00
37	BAC1503-100131, 7075-T6511, AMS-QQ-A-200/11	50.00
38	BAC1503-100133, 7075-T6511, AMS-QQ-A-200/11	70.00
39	BAC1503-100339, 7075-T73511, AMS-QQ-A-200/11	65.00
40	BAC1503-1420, 7075-T6511, AMS-QQ-A-200/11	150.00
41	BAC1503-1420, 7075-T6, AMS-QQ-A-200/11	270.00
42	BAC1503-1430, 7075-T6, AMS-QQ-A-200/11	59.00
43	BAC1504-8245, 7075-O, AMS-QQ-A-200/11	1200.00
44	BAC1517-1521, 7075-O, AMS-QQ-A-200/11	1513.00
45	BAC1517-1523, 7075-O, AMS-QQ-A-200/11	2105.00
46	MS20001H6	259.00
47	MS20001-PX4-400	50.00
48	MS20001-PX4-500	31.00
49	MS20001-PY12-188	6.00
50	MS20001-PY4-400	50.00
51	MS20001-PY4-500	31.00
52	TIERNAY 60-16966, 7075-T73511, AMS-QQ-A-200/11	36.00

5
24/04/2019

53	TIERNAY 60-305, 7075-T6, AMS-QQ-A-200/11	33.00
54	TIERNAY 60-3233, 7075-T6, AMS-QQ-A-200/11	33.00
55	TIERNAY 60-8009, 7075-O, AMS-QQ-A-200/11	475.00
56	VS20101-1-2	27.00
57	VS20101-2-2	24.00
58	VS90407	24.00
62	50.8 MM diameter AMS6346/4130, ALT-AMS6414/4340	68.00
63	38.1 mm diameter 15-5PH/AMS5659 CRES	13.70
64	63.5 mm diameter AMS6414/4340, ALT-AMS-S-5000/4340	202.00
65	50.8 MM diameter AMS6371/4130	6.00
66	25.4 mm diameter AMS6414/4340	15.00
67	44.45 mm diameter AMS6414/4340	17.70
80	DIA 1.75" (44.45MM) ROD AFTER HT AMS5643 17-4PH CRES	60.00
81	ROUND ROD DIA 0.75" (19.05 MM) AMS 6346-4130 STEEL	20.00

Per unit weight of Export product is 300 kg

Srs 59 to 61, 68 to 79, 82 to 260 may be allowed on net to net with zero wastage + accountability.

Thickness of Srs 28 of items of export may be changed from 3.96 mm to 4.064 mm as requested by firm.

6
24/04/2019

6

Advance Licence No. 0710109012 dated 05.11.15)

Sl. No	Import Raw material / components used for manufacturing	Import allowed
108	Titanium Sheet, 0.1mm thick, Annealed Ti-P99002	Not Imported
109	Stainless Steel Sheet, 0.4 MM THICK (DIN65389AG0-4)	19
110	Stainless Steel Sheet, 0.5 MM THICK (DIN65389AG0-5)	23.12
111	Stainless Steel Sheet, 0.6 MM THICK (DIN65389AG0-6)	28.38
112	Austenitic stainless steel, 0.1 MM THICK (ABS5782010)	4.46
113	Austenitic stainless steel, 0.2 MM THICK (ABS5782020)	9.23
114	Austenitic stainless steel, 0.3 MM THICK (ABS5782030)	14
115	Aluminium Alloy 2024 T3 Clad Sheets (QQ-A250-5-2024T3-.008)	150
116	AL Sheet 0.3MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ABS5044D003)	53.5
117	AL Sheet 0.4MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ABS5044D004)	115.5
118	AL Sheet 0.5MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ABS5044D005)	83.46

7

6
24/04/2019

119	AL Sheet 0.6MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ARAS00184, ABS5044D006)	141
120	AL Sheet 0.8MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ARAS00182, ABS5044D008)	55.5
121	AL Sheet 1.0MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ARAS00181, ABS5044D010)	69.4
122	AL Sheet 1.8MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ARASA3300002,	29
123	AL Sheet 2MM THICK, AL ALLOY 2024 T3 CLAD SHEETS (ARASA3300003, ABS5044D002)	260
132	DAN59DAN2001, Aluminium Extrusion 7075, T79511-5	367
133	F575-72243-3.4364, Aluminium Extrusion 7075, T73511	Not Imported
134	F575-72242-3.4364, Aluminium Extrusion, T73511	234
135	ABS5100A0151, Aluminium Extrusion 2024, T3511	95
136	ABS5100A0173, Aluminium Extrusion 2024, T3511	95
137	ABS5750A4050, Stainless Steel Plate, Precipitation Hardened 15-5PH	1812
138	ABS5691B500, Steel sheet, Hot Rolled precipitation hardened, pickled	103
139	ABS5691B500, Steel sheet, Hot Rolled precipitation hardened, pickled	147

6
24/04/2019

140	LN9108AC100, Rubber Silicon press plate	50
141	ABS5442C0400, Stainless Steel Round Rod, Solution Treated and Precipitation Hardened PH13-8MO	300
142	LN9396C16-20, Stainless Steel Tube	72

Per and weight of Export product is 91.475 kg.

SNo 1 to 107, 124 to 131, 143 to 318 on GR-4

SNo 108 + 135 may be deleted as requested by firm

S. di

2/80 M 24-4-19

S.No. 49

भारत सरकार

Government of India

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय

Ministry of Electronics & Information Technology

इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003

Electronics Niketan, 6, C G O Complex, New Delhi-110003

Website: www.meity.gov.in

संख्या

No. 17(38)/2018-IPHW

दिनांक

Date 01.02.2019

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.0310822226 dated 11.07.2018 issued in favour of M/s. Apar Industries Ltd.

This refer to DGFT I. D. No. 01/80/50/00143/AM19/DES-1/426 dated 12.11.2018 seeking comments of this Ministry on the above mentioned application of M/s. Apar Industries Limited, for export of "Fiber Optic Cable Black Outer Sheath".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details given below:-

Import Item	UOM	Wastage	Total Quantity Recommended
Single Mode/ Multimode Optical Fibre	KM	2.5%	100860
High Density Polyethylene (HDPE)	KG	2%	370291

(Saurabh Ranjan)

Scientist-C

Tel:-24301764

Email-saurabhranjan@meity.gov.in

Md. Moin Afaque, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(38)/2018 -IPHW dated 01.02.2019



52
24/04/2019

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(26)/2019-IPHW

दिनांक
Date 22.04.2019

Subject: - Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0310822557 dated 24.07.2018 issued in favour of M/s Sterlite Technologies Ltd., Mumbai.

This refer to DGFT I.D. No. 01/80/50/149/AM-19/DES-I/376 dated 11.09.2018 seeking comments of this Ministry on the above mentioned application of M/s. Sterlite Technologies Limited, Mumbai for export of "Optical Fibre Cable".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl: - As above


(Saurabh Ranjan)
Scientist 'C'
Tel: 011-24301764
Email: Saurabh.r@gov.in

Copy to:
Shri Sanjeev Kumar Kala
FTDO,
O/o DGFT
Udyog Bhavan
New Delhi

w.r.t DGFT I.D. No.01/80/50/149/AM-19/DES-I/376 dated 11.09.2018



52
24/04/2019

F.No. 17(26)/2018-IPHW

Annexure

Input	UOM	Wastage allowed	Qty applied in DGFT	Qty recommended
Single Mode Optical Fiber	KM	4%	689569.82	683008.56
High Density Polyethylene (HDPE)	KG	2%	324476.00	324476.00
Aramid Yarn/Aramid Filament Yarn	KG	2%	19818.99	19818.99
Water Swellable Yarn	KG	1%	11882.02	11765.52
Colouring INK U.V.	KG	1%	4559.23	4559.23
Medium Density Polymer (MDPE)	KG	2%	296318.40	296318.40


24/04/19

M.No. 2/80
dt. 24.4.2019
भारत सरकार
Government of India
W/C (MEITY)

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(1)/2019-IPHW

दिनांक
Date 22.03.2019

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0310823985 dated 25.09.2018 issued in favour of M/s. Sterlite Technologies Ltd., Mumbai

This refer to DGFT I. D. No. 01/80/050/300/AM19/DES-1/598 dated 02.01.2019 seeking comments of this Ministry on the above mentioned application of M/s. Sterlite Technologies Limited, Mumbai for export of "Optical Fibre Cable".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above


(Asha Nangia)
Director

Tel: 011-24301264
Email: anangia@meity.gov.in

Md. Moin Afaque, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(1)/2019 -IPHW dated 22.03.2019



54
24/04/2019

F.No. 17(1)/2019-IPHW

Annexure

Input	UOM	Wastage claimed	Wastage allowed	Qty applied in DGFT	Qty recommended
Single Mode Optical Fiber	KM	5%	4%	118273.81	117147.39
High Density Polyethylene (HDPE)	KG	2%	2%	60543.23	60543.23
Aramid Yarn/Aramid Filament Yarn	KG	2%	2%	1522.81	1522.81
Water Swellable Yarn	KG	2%	1%	1085.55	1074.92
Colouring INK U.V.	KG	1%	1%	2244.56	2244.56
Water Blocking Tape	Sq. Mtr.	2%	2%	39669.84	39669.84
Medium Density Polymer (MDPE)	KG	2%	2%	2184.71	2184.71
Single Mode Optical Fiber-Coloured	KM	5%	4%	226123.23	222755.94

194
24/04/2019

N No 2/80

24-4-19

W/C
DHI

SN-63

Page 1 of 1

①

Subject: AA No3110067200 dated 15.10.2018 of Auto Comp., Pune
To: Norm Committee I DGFT <nc1.dgft@nic.in>

Date: 02/28/19 09:52 AM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Department of Heavy Industry
HEI Division

Subject: DGFT ID- 01/80/050/307/AM19/DES-I/637 dated Nil

AA No3110067200 dated 15.10.2018 of Auto Comp., Pune.

The NC may consider net wastage after 1/3rd recovery on the gross wastage as certified by Chartered Engg. dated 12.10.2018 given in Appendix 4E of the application.

(K.K. Tiwari)
Industrial Adviser

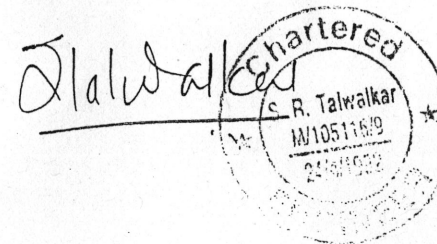
Dy. DGFT, DES-I

Deptt.of IHI, UO No DES-1/ACPP/AUTO-1-2019-HEI

dated 28.02.2019

WEIGHT OF AUTOMOBILE COMPONENT, DETAILS ARE AS UNDER

S No	Item Description	QTY IN NOS	Item Technical Characteristics / Quality etc.	QTY OF EXPORTS IN KGS	WEIGHT OF COMPONENT IN NETT WT KGS
1	EXT ASY FLR CM INR -	75,051	HSLA260 + Z	13584	0.181
2	REINF CTR BDY PLR LWR HGE	16,060	HSLA340 + Z	3838	0.239
3	REINF CTR BDY PLR LWR HGE	16,060	HSLA340 + Z	3838	0.239
4	BRKT ANT MTNG	52,152	HSLA340 + Z	3598	0.069
5	REINF TRGH BL STU	34,272	HSLA260 + Z	3119	0.091
6	REINF TRGH BL STU	34,272	HSLA260 + Z	3119	0.091
7	REINF FRT BDY PLR UPR HGE	9,984	HSLA340 + Z	6579	0.659
8	REINF FRT BDY PLR UPR HGE LH	9,984	HSLA340 + Z	6579	0.659
9	REINF FRT BDY PLR LWR HGE	9,460	HSLA340 + Z	5553	0.587
10	REINF FRT BDY PLR LWR HGE LH	9,460	HSLA340 + Z	5553	0.587
11	REINF ASY FRT ST MTNG INR FRT	5,428	HSLA260 + Z	2828	0.521
12	REINF ASY FRT ST MTNG INR FRT LH	5,428	HSLA260 + Z	2828	0.521
13	REINF ASY FRT FLR #1 CM	13,026	HSLA260 + Z	5276	0.405
14	REINF ASY FRT FLR #1 CM LH	13,026	HSLA260 + Z	5276	0.405
15	REINF ASY-BRK HOS BRKT	36,842	HSLA260 + Z	3095	0.084
16	REINF ASY-BRK HOS BRKT LH	45,920	HSLA260 + Z	3306	0.072
17	BRKT FLR FRT CS OTR MBR RR	29,982	HSLA260 + Z	12832	0.428
18	REINF ASY FRT ST MTNG OTR FRT	37,930	HSLA260 + Z	24882	0.656
19	REINF-SUB FR TO BDY MTNG PLT RR	12,649	Dual Phase 600 HR	13572	1.073



FG PART NAME : EXT ASY FLR CM INR
RM GRADE : HSLA260 + Z100HD

Sr. No.	Unit	Activity		T	W	L	Coil Weight Required in kg	Units / coil	Remaining wt kg	Stagewise scrap generation kg (coil)	Stagewise scrap generation % (coil)
1	Coil	-		0.8	1250	Coil	22520	1	22520		
2	Strip	Strips cut from std. sheet		0.8	1250	344	2.70	8339	22518.64	1	0.006%
3	Blank & Pierce	Blanking operation, blanks per strip =	9				0.19	75051	13959.486	8559	38.01%
4	Form Up & Down	Forming operation					0.19	75051	13959.49	0	0.00%
5	Pierce	Piercing operation					0.18	75051	13584.23	375	1.67%
6	Closing	Closing operation					0.18	75051	13584.23	0	0.00%
7	Restrike & Mark	R/S operation					0.18	75051	13584.23	0	0.00%
		Total								8936	39.68%
		Summary									
		Total coil wt used							13584.23		
		Total coil wt scrapped							8935.77		
		% coil wt scrapped							39.68%		



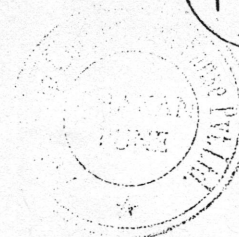
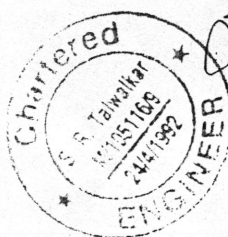
Manufacturing process and calculation working

Export part no.: 1

Part Name : (EXT ASSY FLR C/M INR)

1. Raw material receipt and inspection (Refer to sheet 1_Coil (RM receipt))
 - a. Raw material is bought in coil form, hence there is no measurement of length in the coil
 - b. Width of the coil is 1250 mm and thickness is 0.80 mm. Weight of the coil is 22520 kg
2. Shearing (refer to sheet 2_Shearing)
 - a. Strips are cut from the coil. Dimension of the initial strip is 0.80 x 1250 x 344 mm³.
 - b. In the shearing operation, a total of 8339 strips are cut from the coil. Calculation as below:
 - i. Coil wt used. = 22520 kg
 - ii. Strip wt. = $(0.80 \times 344 \times 1250 \times 7.85) / 1000000 = 2.70 \text{ kg}$
 - iii. $22520 / 2.70 = 8339 \text{ strips.}$
 - c. After 8339 strips, end piece have 1.36 kg of wastage
 - d. Total wastage in this operation is 0.006%
3. Blank & Pierce (refer 3_Blank & Pierce)
 - a. Blank & Pierce is first operation of the part. Length of the blank from topmost to bottommost point is 169 mm and width from leftmost to rightmost point is 341 mm
 - b. Blank will be cut from the strip.
 - c. Total of 9 blanks can be cut from the sheet.
 - d. An end piece of 59 mm is left after 9 blanks are cut, which is considered as wastage
 - e. Total wastage in this operation with respect to coil is about 38.01%
4. Form Up & Down (2Stn) (refer 4_Form Up & Down)
 - a. It is a forming operation in which flanges of the part are formed up & down.
5. Pierce (refer sheet 5_Pierce)
 - a. It is a cutting operation in which pierce of Ø12.0 & slot of 12 X 18 are cut.
 - b. Total wastage in this operation with respect to coil is about 1.67%
6. Closing (refer 6_Closing)
 - a. It is a forming operation in which open flanges are closed.
7. Restrike
 - a. Restrike operation gives the final shape of the part.

In summary, total wastage comes to about 39.68%, as is also seen in the calculation excel sheet.

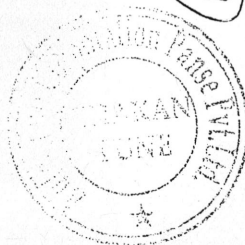


FG PART NAME : REINF CTR BDY PLR LWR HGE
RM GRADE : HSLA340 + Z

	Unit	Activity		T	W	L	Coil Weight Required in kg	Units / coil	Remaining wt kg	Stagewise scrap generation kg (coil)	Stagewise scrap generation % (coil)
1	Coil	-		1.4	1208	Coil	7040	1	7040		
2	Strip	Strips cut from std. sheet		1.4	1208	330	4.38	1606	7035.97	4	0.06%
3	Cross Shear	Cross Shearing of Strip =	10	1.4	120	330	0.44	16060	6989.37624	47	0.66%
4	Draw	Forming operation					0.44	16060	6989.37624	0	0.00%
5	Trim & Pierce	Cutting Operation					0.33	16060	5267.68	1722	24.46%
6	CAM Trim	Cutting Operation					0.24	16060	3838.34	1429	20.30%
7	Brand Marking	Forming operation					0.24	16060	3838.34	0	0.00%
8	Plunge & Clinch	Forming operation					0.24	16060	3838.34	0	0.00%
9	Edge Form & Restrike	Forming operation					0.24	16060	3838.34	0	0.00%
		Total								3202	45.48%
		Summary									
		Total coil wt used							3838.34		
		Total coil wt scrapped							3201.66		
		% coil wt scrapped							45.48%		



S. R. Talwalkar



[Signature]

63

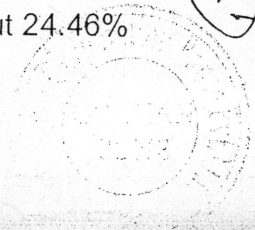
5

Manufacturing process and calculation working

Export part no.: 10

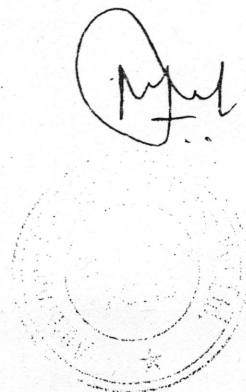
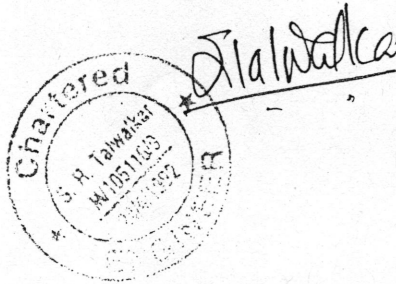
Part Name : REINF CTR BDY PLR LWR HGE

1. Raw material receipt and inspection (Refer to sheet 1_Coil (RM receipt))
 - a. Raw material is bought in coil form, hence there is no measurement of length in the coil
 - b. Width of the coil is 1208 mm and thickness is 1.40 mm. Weight of the coil is 7040 kg
2. Shearing (refer to sheet 2_Shearing)
 - a. Strips are cut from the coil. Dimension of the initial strip is 1.40 x 1208 x 330 mm³.
 - b. In the shearing operation, a total of 2496 strips are cut from the coil. Calculation as below:
 - i. Coil wt used. = 7040 kg
 - ii. Strip wt. = $(1.40 \times 330 \times 1208 \times 7.85) / 1000000 = 4.38 \text{ kg}$
 - iii. $7040 / 4.38 = 1606 \text{ strips}$.
 - c. After 7040 strips, end piece have 4.03 kg of wastage.
 - d. Total wastage with respect to coil is about 0.006%
3. Cross Shearing
 - a. Cross Shearing is first operation of the part. Length of the rectangular sheet from topmost to bottommost point is 330 mm and width from leftmost to rightmost point is 120 mm
 - b. Rectangular sheet will be cut from the strip.
 - c. Total of 10 rectangular sheets can be cut from the strip. Calculation as follows:
 - i. $1208 / 120 = 10.06$, which is rounded to 6 sheets.
 - d. An end piece of 8 mm is left after 10 sheets are cut, which is considered as wastage
 - e. Total wastage in this operation with respect to coil is about 0.66%
4. Draw (refer sheet 4_Draw)
 - a. It is a forming operation which gives part its initial shape. No wastage is generated in this operation
5. Trim & Pierce (refer sheet 5_Trim & Pierce)
 - a. After drawing operation, outer unwanted parts are trimmed & two pierce (Ø13.20) are removed.
 - b. Total wastage in this operation with respect to coil is about 24.46%
6. CAM Trim (refer sheet 6_CAM Trim)



- a. It is a cutting operation in which unwanted material is cut through CAMs
 - b. Total wastage in this operation with respect to coil is about 20.30%
7. Brand Marking (refer 7_Brand Marking)
- a. It is a forming operation in which marking are embossed on the part.
8. Plunge & Clinch (refer 8_Plunge & Clinch)
- a. It is a forming operation in Pierced hole are flared & clinching operation are carried out.
9. Edge Form & Restrike (refer 9_Edge Form & Restrike)
- a. It is a forming operation in which flanges which are in open condition are brought to its final condition & edges of the part is formed.

In summary, total wastage comes to about 45.48%, as is also seen in the calculation excel sheet.



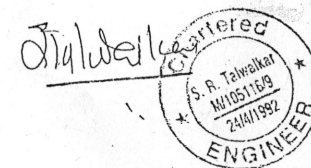
QTY REQUIRED PER UNIT OF EXPORT PRODUCT.							NAME OF COUNTRY FROM WHERE IMPORTED
SR. NO. OF EXPORT PRODUCT AS PER STATEMENT OF EXPORT	REQUIRED ITEMS	REQUIRED ITEMS	QTY REQD PER UNIT OF EXPORT PRODUCT	UOM	PURPOSE OF REQUIREMENT	WASTAGE CLAIMED ON NET CONTENT BASIS. IN %	
	RAW MATERIAL	COMPONENT					Wastage recommended
1	HOT DIP GALV.COIL, THK 0.80 MM, WIDTH 1250 MM	NA	0.300	KGS	RAW MATERIAL	39.68%	1.26 kg/kg content in the export product
2	HOT DIP GALV.COIL, THK 1.40 MM, WIDTH 1208 MM	NA	0.440	KGS	RAW MATERIAL	45.48%	1.30 kg/kg content in the export product
3	HOT DIP GALV.COIL, THK 1.40 MM, WIDTH 1208 MM	NA	0.440	KGS	RAW MATERIAL	45.48%	1.30 kg/kg content in the export product
4	HOT DIP GALV.COIL, THK 1.40 MM, WIDTH 1208 MM	NA	0.130	KGS	RAW MATERIAL	48.49%	1.32 kg/kg content in the export product
5	HOT DIP GALV.COIL, THK 1.6 MM, WIDTH 1227 MM	NA	0.130	KGS	RAW MATERIAL	31.90%	1.21 kg/kg content in the export product
6	- DO -	NA	0.130	KGS	RAW MATERIAL	31.90%	1.21 kg/kg content in the export product
7	HOT DIP GALV.COIL, THK 1.60 MM, WIDTH 1292 MM	NA	1.360	KGS	RAW MATERIAL	51.51%	1.34 kg/kg content in the export product
8	- DO -	NA	1.360	KGS	RAW MATERIAL	51.51%	1.34 kg/kg content in the export product
9	HOT DIP GALV.COIL, THK 1.6 MM, WIDTH 1280 MM	NA	1.060	KGS	RAW MATERIAL	44.58%	1.29 kg/kg content in the export product
10	- DO -	NA	1.060	KGS	RAW MATERIAL	44.58%	1.34 kg/kg content in the export product
11	HOT DIP GALV.COIL, THK 1.8 MM, WIDTH 1183 MM	NA	1.090	KGS	RAW MATERIAL	52.25%	1.34 kg/kg content in the export product
12	- DO -	NA	1.090	KGS	RAW MATERIAL	52.25%	1.34 kg/kg content in the export product

Seen



13	HOT DIP GALV COIL, THK 1.8 MM, WIDTH 1250 MM	NA	0.730	KGS	RAW MATERIAL	44.32%	1.29 kg/kg content in the export product
14	- DO -	NA	0.730	KGS	RAW MATERIAL	44.32%	1.29 kg/kg content in the export product
15	HOT DIP GALV.COIL, THK 1.8 MM, WIDTH 1183 MM	NA	0.160	KGS	RAW MATERIAL	47.75%	1.31 kg/kg content in the export product
16	- DO -	NA	0.130	KGS	RAW MATERIAL	44.17%	1.29 kg/kg content in the export product
17	HOT DIP GALV.COIL, THK 2.5 MM, WIDTH 1250 MM	NA	0.770	KGS	RAW MATERIAL	44.33%	1.29 kg/kg content in the export product
18	HOT DIP GALV.COIL, THK 2.5 MM, WIDTH 1106 MM	NA	1.040	KGS	RAW MATERIAL	37.04%	1.29 kg/kg content in the export product
19	HOT ROLLED PICKLED COIL, THK 3.5 MM, WIDTH 1100 MM	NA	1.670	KGS	RAW MATERIAL	35.65%	1.24 kg/kg content in the export product 1.23 kg/kg content in the export product

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63

6

4/24/2019

M. No. 2/53
24.4.19

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S.No. 69

69

Subject: AA No 0410164844 dated 02.11.2018 of Doowon Automotive, Chennai.
To: Norm Committee I DGFT <nc1.dgft@nic.in>

Date: 02/11/2018 01:27 PM
From: "HEI Division, DHI" <dheei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

69
24/04/2019

Subject: DGFT ID- 01/80/050/290/AM19/DES-I/694 dated 05.02.2019

AA No 0410164844 dated 02.11.2018 of Doowon Automotive, Chennai.

The calculation of the inputs have not been enclosed with application, therefore, following may be considered by NC

Inputs (Sl. no. as per AA)

Item 1, 3 to 7, 9 to 13, 15 to 19, 21 to 25, 27 to 31, 33 to 37, and 39 to 43 - net to net under GN-4 with accountability

Item 2, 8, 14, 20, 26, 32, 38 and 44 - per % wastage as per item 1 of C-1891.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-I

Deptt. of HI, UO No DES-1/DASI/HTCA -1-2019-HEI

dated 11.02.2019

2/80 dt 24-4-19 SNo 70

70

24/04/2019

Subject: AA No. 3110067225 dated 02.11.2018 of Auto Comp India, Pune Date: 02/28/19 09:55 AM

To: Norm Committee I DGFT <nc1.dgft@nic.in>

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

Subject: DGFT ID- 01/80/50/317/AM19/DES-I/ dated Nil

AA No. 3110067225 dated 02.11.2018 of Auto Comp India, Pune

DES-I may dispose off above AA on repeat basis to AA No 3110067175 dated 12.09.2018

(K. K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-I

Deptt. of HI, UO No DES-1/DASI/RDCA -2-2019-HEI

dated 28.02.2019

(1)

70
24.04.2019

Case No.:50/11/80-
ALC2/2018

Party Name:
AUTOCOMP INDIA
PVT. LTD

Meet No/Date:13/80-
ALC2/2018
22.01.2019

Approved

HQ File

RLA File

Lic.No/Date:3110067175 Date:06.02.2019

:01/80/050/00241/AM19/ :31/83/040/00090/AM19/ 12.09.2018

Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of DHI vide their U. No. No. DES-I/AIPL/HIC-1-2018-HEI dated 20.12.2018 as follows –

189

ITCHS Code	Export Item	ITCHS Code	Import Item	Recommended norms
84836090	Hub-Impeller / Coupling (Made from Carbon Steel Seamless Tube) Carbon Content upto 0.60 Grade AISI 1035.	73043939	Alloy Non Alloy Steel Seamless Tube (Carbon Content up to 0.60) Carbon Content up to 0.60 Grade AISI 1035.	10% wastage allowed

RA concerned may take further necessary action as per the decision of NC.

Subject: **AA No 3110067175 dated 12.09.2018 of Autocomp , Pune**

Date: 12/20/18 05:23 AM

To: Norm Committee I DGFT <nc1.dgft@nic.in>

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/80/50/241/AM19/DES-I/563 dated 14.12.2018

AA No 3110067175 dated 12.09.2018 of Autocomp , Pune

DES-I may delete the word "Alloy" from the input item and consider above AA on repeat basis as per AA 3110066840

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-I

Deptt. of HI, UO NoDES-1/AIPL/HIC-1-2018-HEI

dated 20 .12.2018

02/80
24/04/19
Subject: AA No 3110067246 dated 27.11.2018 of Auto Comp. Corporation Panse, Pune.

Sho 77
24/04/2019
Date: 02/28/19 09:58 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

To: Norm Committee I DGFT <nc1.dgft@nic.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

Subject: DGFT ID- 01/80/050/308/AM19/DES-I/643 dated Nil

AA No 3110067246 dated 27.11.2018 of Auto Comp. Corporation Panse, Pune.

The gross wastage has been certified by Chartered Engineer dated 23.11.2018 as given in Appendix 4E of the application and net wastage on input raw materials may be allowed after 1/3rd recovery on the above certified gross %age wastage.

The Norms Committee may take view.

(K.K.Tiwari)

Industrial Adviser

Dy. DGFT, DES-I

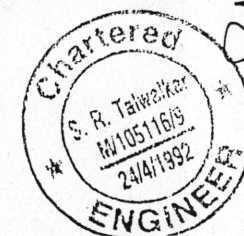
Deptt.of HI, UO No DES-1/ACPP/AUTO-2-2019-HIEI

dated 28.02.2019

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24/04/2019

11. Details of items to be exported / supplied under the Authorization:

S No	Item Description	QTY IN NOS	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	Unit of Measurement	FOB	FOB / FOR value (in freely convertible currency) IN Euro
							/ FOR Value (in Rs.)	
							5011916	60898
				87089900	17911.98	KGS	5045953	61312
		34380	HSLA260+Z	87089900	17911.98	KGS	8244938	100182
1	REINF ASY FRT ST MTNG INR FRT	34380	HSLA260+Z	87089900	16883.83	KGS	9002549	109387
2	REINF ASY FRT ST MTNG INR FRT LH	200998	HSLA260+Z	87089900	16748.93	KGS	2889437	35109
3	REINF ASY-BRK HOS BRKT (HSLA260 + Z100HD)	232624	HSLA260+Z	87089900	12606.31	KGS	11068558	134490
4	REINF ASY-BRK HOS BRKT LH (HSLA260 + Z100HD)	29454	HSLA260+Z	87089900	50370.96	KGS	9095959	110522
5	BRKT FLR FRT CS OTR MBR RR	76785	HSLA260+Z	87089900	33419.79	KGS	9095959	110522
6	REINF ASY FRT ST MTNG OTR FRT	82518	HSLA260+Z	87089900	33419.79	KGS	5742909	69780
7	REINF ASY FRT FLR #1 CM	82518	HSLA260+Z	87089900	18096.56	KGS	10825772	131540
8	REINF ASY FRT FLR #1 CM LH	99981	HSLA260+Z	87089900	36481.12	KGS	10825772	131540
9	EXT ASY FLR CM INR	70156	HSLA340+Z	87089900	36481.12	KGS	4464126	54242
10	REINF FRT BDY PLR LWR HGE	70156	HSLA340+Z	87089900	17128.73	KGS	4350801	52865
11	REINF FRT BDY PLR LWR HGE LH	25992	HSLA340+Z	87089900	17128.73	KGS	2423098	29442
12	REINF FRT BDY PLR UPR HGE	25992	HSLA340+Z	87089900	3692.24	KGS	4903126	59576
13	REINF FRT BDY PLR UPR HGE LH	18480	S355MC	87089900	20998.40	KGS	4903126	59576
14	REINF SUB FR TO BDY MTNG PLT RR LH	61760	MS2+Z	87089900	20998.40	KGS	4879449	59289
15	BRKT MTNG ANTI VIB MT OBD RAD UPR	61760	MS2+Z	87089900	23751.53	KGS	4913316	59700
16	BRKT MTNG A/VIB MT OBD RAD UPR LH	45155	MS2+Z	87089900	23751.53	KGS	2668719	32427
17	BRKT MTNG ANTI VIB MT OBD RAD RAD LWR	45155	MS2+Z	87089900	21281.00	KGS	2668719	32427
18	BRKT MTNG ANTI VIB MT OBD RAD RAD LWR LH	40925	MS2+Z	87089900	21281.00	KGS	16129168	195980
19	EXT ASY FRT FNDR APR SUPT	40925	MS2+Z	87089900	77258.15	KGS	31430844	381906
20	EXT ASY FRT FNDR APR SUPT	72002	DUAL PHASE 600	87089900	211366.40	KGS	4938253	60003
21	REINF-SUB FR TO BDY MTNG PLT RR (DP 600)	165130	S420C	87089900	31077.36	KGS	8338484	101318
22	REINF SUBFRAME TO BODY MTG PLT	30468	S355MC	87089900	50743.52	KGS	183860953	2234033
23	REINF-SUB FR TO BDY MTNG PLT RR	110312	S355MC					
24	STP-RR-SWP SUTP BM							



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12. Details of items sought to be imported duty free under the Authorization :

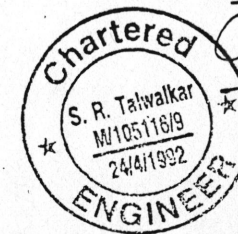
S No	Item Description	Item Technical Characteristics/Quality etc	ITC(HS) Code	Qty	UNIT OF MEASUREMENT	CIF Value (in Rs)	OF value (in freely convertible currency) Euro	Total exemption from Customs duty IN RS.
1	HOT DIP GALV.COIL 0.8 MM X1250 MM	HSLA260+Z	72104900	30000	KG	1036307	24430.80	610892
2	HOT DIP GALV.COIL 1.6 MM X1280 MM	HSLA340+Z	72104900	70000	KG	4721919	56651.70	1416576
3	HOT DIP GALV.COIL 1.6 MM X1292 MM	HSLA340+Z	72104900	150000	KG	10118398	121396.50	3035519
4	HOT DIP GALV.COIL 1.8 MM X1183 MM	HSLA260+Z	72104900	120000	KG	7892478	94690.80	2367743
5	HOT DIP GALV.COIL 1.8 MM X1250 MM	HSLA260+Z	72104900	120000	KG	7892478	94690.80	2367743
6	HOT DIP GALV.COIL 2.5 MM X1106 MM	HSLA260+Z	72104900	80000	KG	5187504	62237.60	1556251
7	HOT DIP GALV.COIL 2.5 MM X1250 MM	HSLA260+Z	72104900	22640	KG	1468064	17613.24	440419
8	HOT ROLLED PICKLED COIL 2.5 MM X 1250 MM	S355MC	72082700	9920	KG	615667	7386.53	184700
9	HOT DIP GALV.COIL 3.00 MM X 1250 MM	MS2+Z	72259200	240000	KG	16683336	200160.00	5005001
10	HOT ROLLED PICKLED COIL 3.0 MM X 1390 MM	S355MC	72082790	130000	KG	7595686	91130.00	2278706
11	HOT ROLLED PICKLED COIL 3.5 MM X 1100 MM	DUAL PHASE 600	72082790	120000	KG	8114723	97357.20	2434417
12	HOT ROLLED PICKLED COIL 3.5 MM X 1200 MM	S420C	72082600	350000	KG	20712475	248500.00	6213743
13	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	34380	NOS	565001	6778.66	169500
14	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	34380	NOS	565001	6778.66	169500
15	BOLT M6x15 PILOT 8 WELD	NA	73181500	200998	NOS	234978	2819.17	70493
16	BOLT M6x15 PILOT 8 WELD	NA	73181500	232624	NOS	271950	322.75	81585

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24/04/2019

17	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	29454	NOS	484047	5807.40	145214
18	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	76785	NOS	1261885	15139.59	378565
19	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	82518	NOS	1356101	16269.96	406830
20	M10X1.5X1.80 SPAC PC IO TR HGLB	NA	73181600	82518	NOS	1356101	16269.96	406830
21	NUT CLINCH M8 10-W780049	NA	73181600	140312	NOS	1351929	16219.90	405579
22	NUT CLINCH M8 10-W780049	NA	73181600	140312	NOS	1351929	16219.90	405579
23	NUT CLINCH M8 10-W780049	NA	73181600	51984	NOS	500874	6009.29	150262
24	NUT CLINCH M8 10-W780049	NA	73181600	51984	NOS	500874	6009.29	150262
25	BALL SPIGOT SFP10000311	NA	73181600	40925	NOS	378338	4539.15	113501
26	BALL SPIGOT SFP10000311	NA	73181600	40925	NOS	378338	4539.15	113501
27	M6 LUN021-MAG1000SIL	NA	73181600	165130	NOS	1218068	14613.90	365420
28	M6 LUN021-MAG1000SIL	NA	73181600	30468	NOS	224745	2696.40	67423
						105039193	1260218	31511758



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CHARTERED ENGINEER CERTIFICATE

I HAVE EXAMINED THE APPLICANT COMPANY'S IMPORT REQUIREMENTS OF RAW MATERIAL, COMPONENTS, ETC; WITH REGARD TO THEIR TECHNICAL DESCRIPTION / SPECIFICATION AND THE QUANTITY AGAINST EACH ITEM OF IMPORT AND HAVING REGARD TO PROPER TECHNICAL NORMS OF CONSUMPTION AND AFTER TECHNICAL SCRUTINY OF RELEVANT DESIGN AND DRAWINGS, I HEREBY CERTIFY THAT THEY ARE CORRECT IN ALL RESPECT AND ARE ACTUALLY REQUIRED FOR THE EXECUTION OF THE EXPORT CONTRACTS FOR AUTOMOBILE COMPONENTS AS PER ATTACHED SHEET.

THE LIST OF ITEMS COVER TWO PAGES AND CONTAIN TWENTY EIGHT ITEMS FOR TOTAL VALUE OF Rs. 10,50,39,193/- (IN FREE FOREIGN EXCHANGE EURO 1260218)

SIGNATURE :

S. R. Talwalkar

NAME IN BLOCK LETTERS: SATEESH TALWALKAR

DESIGNATION: CHARTERED ENGINEER

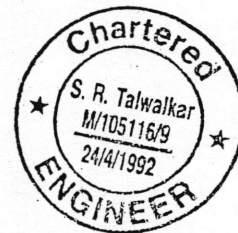
ADDRESS: 101 SWOJAS SAPTSUR, S.NO. 96/2, RIGHT BHUSARI COLONY, PAUD ROAD, PUNE 411038

NAME AND ADDRESS OF THE : THE INSTITUTE OF ENGINEERS,
INSTITUTION UNDER WHICH : GOKHALE ROAD, KOLKATA
CHARTERED:

REF NO: AND DATE OF

CORPORATE MEMBERSHIP:
PLACE: PUNE

DATE: 23.11.2018



W105116/9

DT. 24.04.1992

SATEESH TALWALKAR

B.E. Mechanical,

Chartered Engineer

101, Swojas Saptur, Plot No. 218,

Right Bhushari Colony, Paud Road, PUNE - 411 038

Institute of Engineers, India,

8, Gokhale Marg, Kolkata 700 020

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24/04/19
+ 0.66

QTY REQUIRED PER UNIT OF EXPORT PRODUCT.						
SR. NO. OF EXPORT PRODUCT AS PER STATEMENT OF EXPORT	REQUIRED ITEMS	REQUIRED ITEMS	QTY REQD PER UNIT OF EXPORT PRODUCT OF RAW MATERIAL IN KGS	QTY REQD PER UNIT OF EXPORT PRODUCT OF COMPONENTS IN NOS.	PURPOSE OF REQUIREMENT	WASTAGE CLAIMED ON NET CONTENT BASIS. IN % FOR RAW MATERIAL
	RAW MATERIAL	COMPONENT				
1	HOT DIP GALV.COIL 1.8 MM X 1183 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	0.87260	1 NO	RAW MATERIAL & COMPONENTS	40.29
2	HOT DIP GALV.COIL 1.8 MM X 1183 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	0.87260	1 NO	RAW MATERIAL & COMPONENTS	40.29
3	HOT DIP GALV.COIL 1.8 MM X 1183 MM	BOLT M6x15 PILOT 8 WELD	0.14926	1 NO	RAW MATERIAL & COMPONENTS	43.72
4	HOT DIP GALV.COIL 1.8 MM X 1183 MM	BOLT M6x15 PILOT 8 WELD	0.12896	1 NO	RAW MATERIAL & COMPONENTS	44.17
5	HOT DIP GALV.COIL 2.5 MM X 1250 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	0.76866	1 NO	RAW MATERIAL & COMPONENTS	44.32
6	HOT DIP GALV.COIL 2.5 MM X 1106 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	1.04187	1 NO	RAW MATERIAL & COMPONENTS	37.04
7	HOT DIP GALV.COIL 1.8 MM X 1250 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	0.72711	1 NO	RAW MATERIAL & COMPONENTS	44.3

06 $\times \frac{2}{3} =$

Wastage recommended

1.26 kg/kg content in the export product

1.26 kg/kg content in the export product

1.28 kg/kg content in the export product

1.29 kg/kg content in the export product

1.29 kg/kg content in the export product

1.24 kg/kg content in the export product

1.29 kg/kg content in the export product

1.26 kg/kg Content

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8	HOT DIP GALV.COIL 1.8 MM X 1250 MM	M10X1.5X1.80 SPAC PC IO TR HGLB	0.72711	1 NO	RAW MATERIAL & COMPONENTS	44.3
9	HOT DIP GALV.COIL 0.8 MM X 1250 MM	NA	0.30006	NA	RAW MATERIAL	39.68
10	HOT DIP GALV.COIL 1.6 MM X 1292 MM	NUT CLINCH M8 10-W780049	1.06905	1 NO	RAW MATERIAL & COMPONENTS	51.36
11	HOT DIP GALV.COIL, THK 1.8 MM, WIDTH 1183 MM	NUT CLINCH M8 10-W780049	1.06905	1 NO	RAW MATERIAL & COMPONENTS	51.36
12	HOT DIP GALV.COIL 1.6 MM X 1280 MM	NUT CLINCH M8 10-W780049	1.34657	1 NO	RAW MATERIAL & COMPONENTS	51.06
13	HOT DIP GALV.COIL 1.6 MM X 1280 MM	NUT CLINCH M8 10-W780049	1.34657	1 NO	RAW MATERIAL & COMPONENTS	51.06
14	HOT DIP GALV.COIL 2.5 MM X 1250 MM	NA	0.53680	NA	RAW MATERIAL	37.22
15	HOT DIP GALV.COIL 3.00 MM X 1250 MM	NA	0.64767	NA	RAW MATERIAL	47.5
16	HOT DIP GALV.COIL 3.00 MM X 1250 MM	NA	0.64767	NA	RAW MATERIAL	47.5
17	HOT DIP GALV.COIL 3.00 MM X 1250 MM	NA	0.88584	NA	RAW MATERIAL	40.62
18	HOT DIP GALV.COIL 3.00 MM X 1250 MM	NA	0.88584	NA	RAW MATERIAL	40.62

1.29 kg/kg content in
the export product
1.26 kg/kg content in
the export product
1.33 kg/kg content in
the export product
1.33 kg/kg content in
the export product
1.33 kg/kg content in
the export product
1.33 kg/kg content in
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1.24 kg/kg content in
the export product
1.31 kg/kg content in
the export product
1.31 kg/kg content in
the export product
1.26 kg/kg content in
the export product
1.26 kg/kg content in
the export product

Chart

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24/4/1992

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28/04/2019

19	HOT ROLLED PICKLED COIL, THK 3.0 MM, WIDTH- 1250MM	BALL SPIGOT SFP10000311	0.97740	1 NO	RAW MATERIAL & COMPONENTS	46.8
20	HOT ROLLED PICKLED COIL, THK 3.0 MM, WIDTH 1250 MM	BALL SPIGOT SFP10000311	0.97740	1 NO	RAW MATERIAL & COMPONENTS	46.8
21	HOT ROLLED PICKLED COIL 3.5 MM X 1100 MM	NA	1.66662	NA	RAW MATERIAL	35.62
22	HOT ROLLED PICKLED COIL 3.5 MM X 1200 MM	M6 LUN021-MAG1000SIL	2.11954	1 NO	RAW MATERIAL & COMPONENTS	39.61
23	HOT ROLLED PICKLED COIL 3.0 MM X 1390 MM	M6 LUN021-MAG1000SIL	2.13339	1 NO	RAW MATERIAL & COMPONENTS	52.19
24	HOT ROLLED PICKLED COIL 3.0 MM X 1390 MM	NA	0.58924	NA	RAW MATERIAL	21.93

1.30 kg/kg content in
the export product

1.30 kg/kg content in
the export product

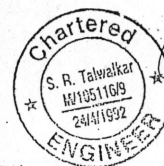
1.23 kg/kg content in
the export product

1.26 kg/kg content in
the export product

1.34 kg/kg content in
the export product

1.14 kg/kg content in
the export product

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M.No 02/86

भारत सरकार
Government of India

DLI 21/No. 83

DESI

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या

No.17(5)/2019-IPHW...

दिनांक 27.03.2019

Date.....

M/s. APAR INDUSTRIES LIMITED
APAR HOUSE, CORPORATE PARK, BLDG. 5
SION-TROMBAY RD., CHEMBUR
MUMBAI, MAHARASHTRA 400071

6226/14
21/04/19

Sub: - Application for ratification of norms of Advance Licence No. 0310825511 dated 07.12.2018 for export of " Fiber Optic Cable Ducted For Outdoor".

Sir,

Please refer to your application received from the O/o the DGFT on the subject cited above.

2. You are requested to provide the following information to enable further processing of the proposal.

- Details of export product i.e. design, drawing, calculations, export quantity etc.
- Quantity of import items required for manufacturing one unit of export product.
- Wastage claimed in manufacturing process
- justification of wastage.

Yours faithfully

(Asha Nangia)
Director

Copy to:
Md. Moin Afaque
FTDO,
O/o. DGFT
Udyog Bhavan
New Delhi

w.r.t. DGFT I.D. No. 01/80/50/318/AM-19/DES-I/711 dated 14.02.2019

